

Public Sector Banks to ensure end-use of crop loans without any diversion of the funds. In addition, whenever any complaint regarding farm loan is received by the Government/RBI/NABARD with regard to certain issues relating to agriculture credit, the same is taken up, at appropriate level, for redressal thereof.

#### **Reduction in subsidies.**

†3597. SHRI VISHAMBHAR PRASAD NISHAD: Will the Minister of FINANCE be pleased to state:

(a) whether the subsidy given on food items, fertilizers and schemes like MGNREGA and food security will be reduced for the Financial Year 2014-15 as compared to the last Financial Year 2013-14;

(b) if so, the reasons for reducing the subsidy;

(c) whether this will not effect the livelihood of the persons living below poverty line; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRIMATI NIRMALA SITHARAMAN): (a) No, Sir.

(b) and (d) Do not arise.

#### **Schemes for skill development**

†3598. SHRI MAHENDRA SINGH MAHRA: Will the Minister of FINANCE be pleased to state:

(a) the programmes being run across the country through the Skill Development Ministry along with the details thereof;

(b) the details of the number of people benefited through this programme so far, State-wise; and

(c) the number of people to be trained in future through this programme?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRIMATI NIRMALA SITHARAMAN): (a) to (c) The Department of Skill Development and Entrepreneurship under the Ministry of Skill Development, Entrepreneurship, Youth Affairs and Sports has been notified on 31st July 2014, with appropriate amendments in the Allocation of Business Rules, 1961. The schemes/programmes on skill development are yet to be initiated by the Department of Skill Development, and Entrepreneurship.

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†Original notice of the question was received in Hindi.

However, over 70 skill development schemes are being implemented by over 20 Government of India Ministries. The number of people who were provided training for skill development during the years 2011-12, 2012-13 and 2013-14 is as under:

(All figures in lakhs)

Year	Achievement
2011-12	45.68
2012-13	51.88
2013-14	75.85

#### **Lending by public sector banks to MSMEs**

3599. PROF. M.V. RAJEEV GOWDA: Will the Minister of FINANCE be pleased to state:

- (a) the targets prescribed for lending by banks to Micro, Small and Medium Enterprises (MSMEs);
- (b) the status of lending by banks to Micro, Small and Medium Enterprises; and
- (c) the details of specialized bank branches for lending to Micro, Small and Medium Enterprises set up in various States, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRIMATI NIRMALA SITHARAMAN): (a) In terms of the recommendations of the Prime Minister's Task Force on Micro, Small and Medium Enterprises (MSMEs), banks were advised by the Reserve Bank of India (RBI) as under :

- (i) Achieve a 20 per cent year-an-year growth in credit to micro and small enterprises to ensure enhanced credit flow;
- (ii) The allocation of 60% of the MSE advances to the micro enterprises is to be achieved in stages viz. 50% in the year 2010-11, 55% in the year 2011-12 and 60% in the year 2012-13
- (iii) Achieve a 10% annual growth in number of micro enterprise accounts.

All Scheduled Commercial Banks have been advised by RBI to achieve the targets specified by the PM's Task Force on MSMEs.

(b) As per RBI latest data, the outstanding credit to MSE sector by scheduled commercial banks is as under: